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STATEMENT RE. STARRED QUESTION No. 240 ANSWERED ON THE 30TH MAY, 1957

AWARD OF SCHOLARSHIPS TO SCHEDULED CASTES, SCHEDULED TRIBES AND OTHER BACKWARD CLASSES

THE MINISTER OF STATE IN TBE MINISTRY EDUCATION OF AND SCIENTIFIC RESEARCH (D*. K. L. SHRIMALI): Sir, while replying to a Supplementary Question asked by Shri Deokinandan Narayan to the Starred Question No. 240 oil the 30th May, 1957 regarding the award of the Covernment of India, post-matric scholarships to the Scheduled Castes, Scheduled Tribes and Other Backward Classes students during 1956-57, I had stated that the scholarships were not distributed on the population basis. The correct position is that all eligible Scheduled Castes and Scheduled Tribes candidates who were promoted to the next higher class on passing the last annual examination, were awarded scholarships in 1956-57.

As regards the scholarships to the Other Backward Classes students, the quota for each State was fixed on the basis of the population of the Other Backward Classes in that State and, within this quota scholarships were awarded on merit.

The error is regretted.

MESSAGE FROM THE LOK SABHA

APPROPRIATION (No. 4) BILL, . 1957

SECRETARY: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary of the Lok Sabha: —

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business

- in Lok Sabha, I am directed to enclose herewith a copy of the Appropriation (No. 4) Bill, 1957 as passed by Lok Sabha at its sitting held on the 24th August, 1957.
- 2. The Speaker has certified that this Bill is a Money Bill within the meaning of Article 110 of the Constitution of India."

Sir, I lay the Bill on the Table.

ELECTION TO THE GOVERNING" BODY OF THE INDIAN LAC CESS COMMITTEE

MR. CHAIRMAN: Shri Braj Bihari Sharma being the only candidate nominated for election to the Governing Body of the Indian Lac Cess Committee, I declare him duly elected to be a Member of the said Governing Body.

RESIGNATION OF SHRI K. S. HEGDE

MR. CHAIRMAN: I have to inform Members that Shri K. S. Hegde, a Member representing the State of Madras, has resigned his seat in the Rajya Sabha with effect from the 21st August, 1957.

LEAVE OF ABSENCE TO BABU GOPINATH SINGH

MR. CHAIRMAN: I have to inform Members that the following letter, dated the 20th August, 1957, has been' received from Babu Gopinath Singh:—

"I beg to inform you that I am going out of India for some four weeks. I shall not, therefore, be able to attend the current session of the Parliament from 21st of this . month. I, therefore, ask for your kind pardon for being absent from the sittings of the House until the end of this session."